

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 132 (ND)/2011  
RT No.41/Chd/CHD/2016**

Vikas Garg & Anr.

...Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

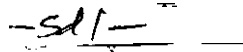
Present: Mr. Vikas Garg, petitioner No.1 in person.

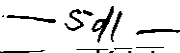
None for petitioner No.2.


Mr. Neeraj Mohindroo, Director of M/s. James Hotels Ltd for  
respondents No.1 to 7.

Ms. Poonam Verma, Advocate for respondent No.8.

Adjournment on behalf of respondents No. 1 to 7 is requested  
because of the inability of the arguing counsel to be present today. In  
the interest of justice, the matter is adjourned to 26.05.2017 for  
arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member (Technical)

  
May 12, 2017  
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